

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Competition Appeal (AT) No. 15 of 2020

IN THE MATTER OF:

Plasser India Pvt. Ltd.

...Appellant

Versus

The Competition Commission of India & Ors.

...Respondents

Present: -

For Appellant: Ms. Charanya Lakshmikumaran, Mr. Shikar Tyagi and Mr. Neelambara Sandeepan, Advocates.

For Respondent: Mr. Kamal Nijhawan, Advocate for R-2.

Mr. Anil Airi, Sr. Advocate along with Mr. Navin Kumar and Ms. Rashmeet Kaur, Advocates for R-3.

Ms. Ashly Cherian, Mr. Atul Sharma and Mr. Abhishek Sharma, Advocates for R-4.

Mr. Surendra Suryan, Advocate for R-7.

Ms. Shama Nargis, Deputy Director for CCI.

O R D E R
(Virtual Mode)

04.03.2021 In terms of the Order dated 02.02.2021 the Learned Counsel for the Respondent No. 3 has filed Written Submissions on the same day i.e. 02.02.2021 which is taken on record.

List the Appeal 'For Hearing' on **14th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)